

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

R.A. No. 179/2018 in
O.A. No. 2049/2018
M.A. No. 4060/2018

The 22nd day of February, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. The Secretary,
Department of Empowerment of
Persons with Disabilities (Divyangjan),
5th Floor, Pt. Deendayal Antyodaya Bhavan,
CGO Complex, Lodhi Road,
New Delhi-110 003.
2. The Chief Commissioner for Persons
with Disabilities(Divyangjan),
Sarojini House,
6, Bhagwan Dass Road,
New Delhi-110 001.
3. The Secretary,
Ministry of Finance,
Department of Expenditure,
Room No.129-A, North Block,
New Delhi.
4. The Secretary,
Department of Personnel and Training (DOP&T),
Room No.112, North Block,
New Delhi-110001. .. Review Applicants /
Respondents

(By advocate: Shri Gyanendra Singh)

Versus

Rajesh Kumar Jaryal,
S/o Shri Jagat Singh,
Aged about 51 years,
Working as Private Secretary
(Group-B),
Under Chief Commissioner for Persons
with Disabilities(Divyangjan),

Sarojini House, 6, Bhagvan Dass Road,
New Delhi-110 001.

.. Respondent/
Original Applicant

(By advocate: Shri Manjeet Singh Reen)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

R.A. No. 179/2018

The instant R.A. is filed by the respondents in O.A. No.2049/2018, which was disposed of on 23.05.2018, on the sole ground that no opportunity of filing a counter and contesting the O.A. was given to them.

2. Heard both the sides.
3. In the circumstances, MA 4060/2018 filed for seeking condonation of delay in filing the R.A., is allowed and the delay is condoned.
4. Since the O.A. was disposed of, without there being a counter filed by the respondents, the Review Application is allowed and the O.A. is restored to its original file.

O.A. 2049/2018

List the O.A. under appropriate caption on 14.05.2019. The respondents in the O.A. shall file their counter, if any, within four

weeks from today, failing which they are liable to pay cost of Rs.5,000/- to the Delhi State Legal Services Authority. The applicant may file his rejoinder, if any, within two weeks therefrom.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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